

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

153/252(ND)/2019

IN THE MATTER OF:

M/s Pristine City Green Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 16.05.2019

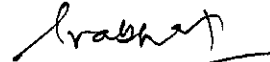
Coram:

R.VARADHARAJAN,
Hon'ble Member (Judicial)
Ms. Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner/Applicant : Simranjeet Singh, adv.
For the Corporate Debtor :
For the ROC : Kusum Yadav, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 11.07.2019 due to paucity of time.



(Prabhat Kumar Sharma)
Court Officer

Varinder Kumar